

(c) whether his Ministry have received any circular from Ministry of labour against keeping the casual labours temporary for indefinite period without regularising them;

(d) if so the details thereof; and

(e) the steps taken to regularise the temporary workers at Bokaro site of the Instrumentation Ltd., Kota?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Instrumentation Ltd.'s site office at Bokaro as, in unskilled and other categories, casual workers who were recruited locally over a period of time. These Workers are paid benefits and privileges as per the Tripartite settlement entered into in 1987. As per the regularisation clause of the settlement, some workers, from those who applied, have also been regularised.

(b) No, Sir.

(c) and (d). The Ministry of Labour, vide its O.M. No. S-16026/90-LW dated 23.1.1990 has, inter alia, requested all Central Ministries/Departments to intimate them whether there is a policy for regularisation/De-casualisation of casual workers in respect of Public Sector Undertakings and the details thereof.

(e) Taking into consideration the demand of the workers, the company has offered regular pay scales to 100 workers amongst those who had applied and availing the benefits under the settlement, majority of the workers have filed writ petitions which have been admitted by the Patna High Court.

[*Translation*]

Overbridge at Siwan Station

2030. SHRI JANARDAN TIWARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to construct overbridges at Andar Dhala of Western and Siswan Dhala of Eastern and of Siwan Station in Bihar due to heavy traffic thereof;

(b) if so, the time by which it is likely to be constructed; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise.

(c) The Government of Bihar has not so far sponsored to the Railway any proposal for construction of road overbridges in replacement of either of the two level crossings near Siwan Railway Station, duly consenting to share the cost thereof, as per rules.

Direct Train Service Between Satna and Bhopal

2031. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is no direct train service from Satna to Bhopal; and

(b) whether his Ministry propose to introduce direct train service from Satna to Bhopal from 1st October, 1990?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b). 1171/1172 Indore-Howrah bi-weekly Shipra Express provides direct service between Satna and Bhopal.

Release of LPG Connections in Motihari, Bihar

2032. SHRI RADHA MOHAN SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the year upto which persons enrolled in the waiting list for new LPG connections have been sanctioned the connections in Motihari, district Eastern Champaran, Bihar;

(b) the time by which gas connections are likely to be sanctioned to the person who are still in the waiting list;

(c) the reasons for which persons having waiting for 3-4 years have not been sanctioned LPG connections so far; and

(d) the steps taken by Government to remove this delay in sanctioning LPG connections?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Persons registered till 28.11.86 have been released LPG connections in Motihari, Eastern Champaran Distt. Bihar.

(b) to (d). LPG connections are released to person in the waiting list in phased manner under the annual programme for enrollment of customers. It is not possible to indicate the time by which connections could be given to all the persons in the waiting list, on account of product shortages and insufficient infrastructural facilities. The availability of the product is augmented through increased production and import. Better infrastructural facilities are also proposed to be created for import and transportation of bulk LPG.

[*English*]

Westland Helicopter with Pawan Hans Limited

2033. **SHRI ISHWAR CHAUDHARY:** Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of Westland Helicopters with the Pawan Hans Ltd. as on April, 1990;

(b) the number of helicopters under commercial utilization; and

(c) whether there is any plan to increase the number of helicopters?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) There are 19 Westland helicopters with Pawan Hans Limited as on April, 1990.

(b) The Westland Helicopters have been grounded since 21st December, 1989 pending examination for their operational and safety aspects by an Expert Committee. The helicopters have since been cleared for operations under restrictive conditions as recommended by the Committee.

(c) Pawan Hans Limited has plans to augment its fleet capacity during the 8th period.

[*Translation*]

Setting up of Heavy Industries In Delhi

2034. **SHRI TARIF SINGH:** Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a ban on setting up heavy industries in Delhi;

(b) if so, whether Government propose to lift this ban; and

(c) whether Government propose to set up some public sector industrial units in Delhi?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUS-